

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 28/9/2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/426/2018

PETITION NUMBER : CP/774/IB/2018

NAME OF THE PETITIONER(S) : International asset reconstruction com Pvt ltd
India Growth Fund

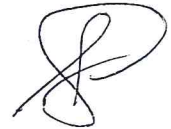
NAME OF THE RESPONDENT(S) : Paramount Mills pvt ltd
INTERNATIONAL ASSET RECONSTRUCTION COMPANY PVT LTD

UNDER SECTION : 7 rule 4
Rule 11

S.No.	Name (in Capital)	Represented by	Signature
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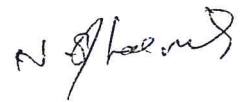
V.V. SIVAKUMAR
bn Financial
Creditor
DVA ASSOCIATES

for Financial
Creditor



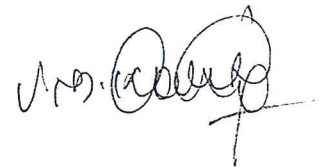
M. SATHIAVEL
N. SHARMILA }

For Financial
debtor



V.M. Karthik
for Karaligan L.
Associates

for Intervenor -



(5)

[MA/426/2018 IN CP/774/IB/2018]

ORDER

List this matter for hearing on 08.10.2018.

-54-
(S VIJAYARAGHAVAN)
Member (Technical)

-50-
(B.S.V.PRAKASH KUMAR)
Member (Judicial)

knp